

Dr - 4/12/17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT' SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of CJM Bareilly

Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
<u>NIL</u>					

Prepared by: [Signature]
Checked by: [Signature]

[Signature]
Chief Judicial Magistrate
Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

14/12/17

In the Court of AGI M I

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		NIL				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)


 Addl. Chief Judicial Magistrate-1st
 Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ('POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

5/12/17 In the Court of ACJM I

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and terms are available on this website)

NIL
 P.O. नैनीताल जिला युवा न्याय कक्षा

Addl. Chief Judicial Magistrate-1st
 Bareilly

Dr - 5/11/17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
LINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

In the Court of J.M. Bareilly

Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
① 13563 1)	RAKESH M VAKH		TSL	50	The proposed fine may be deposited in Account number _____ (To be filled in by the District Jugeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
② 13562 1)	HEMLATA			50	
③ 13564 1)	SURESH PAL			50	
④ 13565 1)	KRISHNAPAL			50	
⑤ 13560 1)	ARIF HUSSAIN			50	
⑥ 13564 1)	RAHUL AGARWAL			50	
⑦ 13562 1)	MOHIUDDIN			50	

Prepared by [Signature]
on [Date]

Chief Judicial Magistrate
Bareilly

Ar - 611217

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
'LINE DEPOSIT' SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)**

In the Court of CJM Bareilly

Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
① 13524 1)	VED PRAKASH		MVA 752	50/-	The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip (The details of the Scheme and Challan forms are available on this website)
② 13523 1)	AK RAM KHAN	>		50/-	
③ 13411 1)	TRILOK SINGH	>		50/-	
④ 13410 1)	RATAN LAL	>		50/-	
⑤ 13341 1)	MOHD ANIS	>		50/-	

Prepared by: [Signature]
checked by: [Signature]

[Signature]
Chief Judicial Magistrate
Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' ('POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

75/12/17

In the Court of ACJM

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
<u>NIL</u>						The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan terms are available on this website)

Handwritten signature in Hindi: P. K. Singh

Addl. Chief Judicial Magistrate-1st
Bareilly

Or - 2/12/12

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE LINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... *CJM Bareilly*

Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
			NIL		

Prepared by: [Signature]
Checked by: [Signature]

[Signature]
Chief Judicial Magistrate
Bareilly

Dr - 21/11/11

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
LINE DEPOSIT' SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)**

In the Court of.....

CJM *Bareilly*

Case number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in _____ Account number _____ (To be filed in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)

Prepared by
Chakraborty

[Signature]
Chief Judicial Magistrate
Bareilly

